

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

No. 13798I /Library/Books/Quotation/2018

Dated, Delhi the 07 MAY 2018

To

The Website Committee,
Tis Hazari Courts,
Delhi.

Sub. :- Regarding Quotation for Swamy's Compilation of F.R.S.R. Leave Rules Part - III.

Sir/ Madam,

I am directed by the Ld. Chairperson of Centralized Library Committee to request you to kindly put the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts Delhi.

Thanking you,

Yours faithfully,

Jai Bhagwan
07/05/18
(JAI BHAGWAN)

Senior Judicial Assistant in Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As Above.

Sub. :- Regarding Quotation for Swamy's Compilation of F.R.S.R. Leave Rules Part - III.

Sir/ Madam,

You are requested to send the quotation for **30 Copies of latest edition of Swamy's Compilation of F.R.S.R. Leave Rules Part - III.** The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054** on or before **22-05-2018 (Tuesday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **22-05-2018 (Tuesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the aforesaid book.

You should quote the rates of the latest edition of **Swamy's Compilation of F.R.S.R. Leave Rules Part - III**, for which you are required to submit the sample(s). **Without Sample(s) of Swamy's Compilation of F.R.S.R. Leave Rules Part - III**, quotation shall not be considered by the **Centralized Library Committee.**

Thanking you,

Yours faithfully,

Jai Bhagwan
07/05/18

(JAI BHAGWAN)

Senior Judicial Assistant in Library on behalf of
Chairperson Centralized Library Committee